NOTIFICATION

In exercise of the power conferred under Rule-87 of the Juvenile Justice (Care & Protection of Children) Model Rules, 2016, the Governor, Tripura is pleased to constitute a Selection Committee for a period 3 (three) years consisting of the following members:

1. Shri S.C. Das, former Judge of the High Court of Tripura Krishnanagar, Agartala.  
   Chairperson

2. Director of Social Welfare and Social Education, Govt. of Tripura. 
   Member-Secretary

   Member

4. Dr. Anjana Bhattacharjee, Asstt. Professor, Tripura University, Tripura. 
   Member

5. Principal M.B.B. College, Agartala 
   Member

6. Smt. Kutika Das, Secretary, Bhagini Nivedita Mahila Samiti Paradise Chowmohuni, City Centre, Agartala. 
   Member

   Member
Terms and reference of the Committee:

1. The Committee shall continue for a maximum period of three months after the completion of its tenure by which time new Committee shall be constituted.

2. The quorum for the meeting of the Selection Committee shall be not less than four Members, including the Chairperson and the Member Secretary.

3. The Member-Secretary of the Selection Committee shall convene the meetings of the Selection Committee at such times as may be necessary for facilitating and carrying out the functions of the Selection Committee.

4. The Member-Secretary shall maintain the minutes of the Selection process and all other meetings of the Selection Committee.

5. For selection of members of the Board or Chairperson and members of the Committee, the State Government through the Member-Secretary of the Selection Committee shall call for applications through public advertisement in the local and national newspapers and official website of the Department implementing the Act.

6. The Member-Secretary shall screen all the applications received and place the applications which fulfill the basic eligibility requirements before the Selection Committee.

7. The Headquarter of the Selection Committee will be Directorate of Social Welfare and Social Education, Ujan Abhoy Nagar, Agartala, West Tripura District, Pin-799005.

8. The Selection Committee shall follow the guideline in regard to selection and recommendation of Members of the Juvenile Justice Boards and Chairperson of the Child Welfare Committees and Member of the Child Welfare Committees as the case may be as per Rule- 3, 4, 15 and 88 of the Juvenile Justice (Care & Protection of Children) Model Rule, 2016.

This is in supersession of all previous Notification in this regard.

By order of the Governor

(Deepa D. Nair)
Special Secretary
to the Government of Tripura.